

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 703 OF 2016
IN
DFR NO. 3665 OF 2016

Dated: 19th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

U.P. Ceramics and Potteries Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for Appellant(s) : Mr. Sanyat Lodha

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley
Mr. Abhishek Upadhyay for R.1

Mr. Ajatshatru S. Mina for R.2 & 3

ORDER

IA NO. 703 OF 2016
(Appl. for waiver of court fee)

Issue fresh notice to Respondent No.4. Dasti, in addition, is permitted.

List the matter on **14.02.2017.**

(I. J. Kapoor)
Technical Member

ts/sh

(Justice Ranjana P. Desai)
Chairperson